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THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 18-04-2018

PROCEEDINGS

Judiciary - Charge arrangements in the Court of Judicial Magistrate of First Class, Kuthuparamba - orders issued

ORDER NO. B1(A) 63/2018

Sri.Antony M.C., Judicial Magistrate of First Class Kannur, who is placed in full additional charge of the Judicial Magistrate of First Class, Kuthuparamba is directed to conduct one day's sitting in a week in the Court of Judicial Magistrate of First Class, Kuthuparamba, until further orders.



(By Order),

TRM

K. Haripal
Registrar(Subordinate Judiciary)

To

- The Accountant General (A&E) Kerala, Thiruvananthapuram
- The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
- The Addl.Chief Secretary to Government, Home (C) Department, Tvpm(with C/L)
- The Director of Public Relations, Thiruvananthapuram.
- The Director and Addl. Director of Kerala Judicial Academy, Aluva , Athani .
- The District Judge & Chief Judicial Magistrate, Thalassery
- The Officers and Courts concerned
- The Private Secretary to the Chief Justice, High Court.
- The Private Secretary to Hon'ble Mr.Justice K.Harilal
- The Public Relations Officer, High Court.
- The Confidential Assistants to the Registrars, High Court.
- The B2(A),B3(A), B4(A), B5(A), C1, D2, E1, I1 seats, Inspection Cell, E-courts Cell & Computer Cell
- The Kerala Judicial Academy, Aluva , Athani .
- The Administrative Records Section, High Court (2 copies)